NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.57/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE PARTIES: Mr. Kiran Nathmal Ramani

V/s.

M/s. Praveen Jewellers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

A Pallouri Bali Advocale for Blue Bali Defendant Resh Resociates No. 1, 2 \(\frac{2}{3} \)

Hassh Kisharia Ruthorisod bor ls. S. K. Jain Representative bor Petitioners

C.P. No. 57/ 397-398/CLB/MAH/2011

- 1. Ld. Counsels of both the sides are present, however seeking adjournment.
- 2. Considering the request, matter is adjourned to 04.10.2016. the date is duly noted by both the sides.

sd/-

Dated: 29.08.2016

Shri M.K. Shrawat

Member (Judicial)